

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ. SHRI. A. A. NANDGAONKAR  
COURT 30 SESSIONS JUDGE  
Special Criminal Cause List Dated 23-11-2020**

Sr.no.	Case no.	Name of parties	Next date	Stage
1	SC 633/15 (Ex. 193)	The State of D.C.B C.I.D. Unit-VI Vs Ajit Atmara Apraj and others 09		
2	SC 324/17	V.P.ROAD POLICE STATION Vs MOHD. FARUKH YUSUF KHAN @ SIDHANTAR		

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Sr.no.	Case no.	Name of parties	Next date	Stage
1	SC 1278/19	The State of Maharashtra -Pant Nagar Police Station Vs Dinesh Shripati Kahar		

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Special Criminal Cause List Dated 25-11-2020**

Sr.no.	Case no.	Name of parties	Next date	Stage
1	SC 1050/19	The State of Maharashtra - Bandra Rly. Police Station Vs Pravin Omprakash Singh and Ors. 01		

2	SC 1288/19	The State of Maharashtra - Bandra Police Station Vs Aarif Farookh khan		
3	ABA 1284/20	Shaikh Irfan Dawood Vs The State - B.K.C Police Station, Mumbai.		
4	SC 1780/19 (BA Ex.06) Say	The State of Maharashtra - Nirmal Nagar Police Station Vs Sarad @ Shibu Rafique Khan		

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Sr.no.	Case no.	Name of parties	Next date	Stage
1	SC 215/20 (Ex.09)	The State of Maharashtra - Ghatkoper Police Station Vs Zuber Salim Khan and others 05		
2				

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Sr.no.	Case no.	Name of parties	Next date	Stage
1	SC 544/20 BA Ex04 say	The State of Maharashtra Through Mankhurd Police Station Vs Aaftab Nooralam Khan @ Sheru		
2				